

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 38(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. MOHAPATRA  
Hon'ble Member (T)

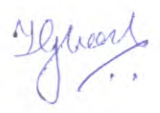
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017**

**NAME OF THE COMPANY:** Sh. Nand Lal Bhatia  
Vs  
Horizon Broadcast Electronics Pvt. Ltd. & Ors

**SECTION OF THE COMPANIES ACT: 397/398**

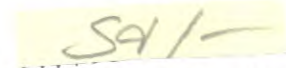
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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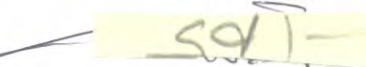
1.	NPS Chauhan, Advocate,	Respondent		
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1.	Ms. Vijeta Mukherjee, Adv.	} for, Petitioners.		
2.	Ms. Tanushree Ghosh, Adv.			

**ORDER**

For order see CP No. 61(ND)/2015.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

24.4.2017  
Vineet